

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.03.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No.36 of 2021	Creative Security and Management Services Pvt. Ltd. Vs. Union of India & Ors.	Harshita Choubey	
2.	Comp. App. (AT) No.37 of 2021	Raja Bahadur Welfare Association Vs. Okay Estate Developers Pvt. Ltd & Anr.	S.I. Ansary	Dhruv Gupta
3.	Contempt Case (AT) No. 09 of 2021 in Comp. App. (AT) (Ins) No. 83 of 2020	Shubha Sharma Vs. Mansi Brar Fernandes Ors.	Zeeshan Diwan	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No.16 of 2021	Dinesh Vatsayan (Suspended Director BBN Foods Hi-Tech Processing Pvt. Ltd.) Vs. Gurdev Bassi (Liquidator, BBN Foods Hi-Tech Processing Pvt. Ltd.) & Anr.	Sinha Shrey Nikhilesh	Sardavinder Goyal-R-1 Brijesh Kr. Tamber-R2
5.	Comp. App. (AT) No. 24 of 2021	Ashish Jaiswal Vs. Registrar of Companies, Chhattisgarh	Kamaljeet Singh	
6.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	
7.	Comp. App. (AT) (Ins) No. 978 of 2020	K. Sailendra & Ors. Vs. Aayusiddhi Life Sciences Pvt. Ltd. & Ors.	Srinivasaraju Chitrapu	Arpit Shukla-R6

8.	Comp. App. (AT) (Ins) No. 1028 of 2020	BRS Ventures Investment Ltd. Vs. Registrar of Companies, Guwahati With	Ajay Gaggar	Ramesh Kumar Bhola-ROC
9.	Comp. App. (AT) (Ins) No. 1042 of 2020	Assam Company India Ltd. Vs. Registrar of Companies, Guwahati	Vineeta	Ramesh Kumar Bhola-ROC
10.	Comp. App. (AT) No. 142 of 2020	Kapil Jain Vs. Registrar of Companies & Anr.	PCS Chetan B Patel	Jeevesh Mehta-R1 Jaikriti S Jadeja -R2

For Hearing

11.	Comp. App. (AT) (Ins) No. 05 of 2021	CFM Asset Reconstruction Pvt. Ltd. Vs. Vishram Narayan Panchpor Resolution Professional & Ors.	Ruchi Kohli	Dhaval S. Deshpande-R1 & R3 Amir Arsiwala-R2
12.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Sumit Bindal-R1
13.	Comp. App. (AT) (Ins) No. 1034 of 2020	Rakesh Kumar Agarwal & Ors. Vs. Devendra P. Jain Liquidator of Asis Logistics Ltd.	Rajesh Bohra	Kunal Godhwani
14.	Comp. App. (AT) (Ins) No. 1137 of 2020	Gay Printers Vs. Ramesh Kumar Suneja	Sinha Shrey Nikhilesh	Piyush Singh
15.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**